

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3649

ANSWERED ON:11.08.2015

Investment in Agriculture

Adsul Shri Anandrao ;Brahmpura Shri Ranjit Singh ;Hansdak Shri Vijay Kumar;Patil Shri Shivaji Adhalrao;Shrirang Shri Chandu Barne;Yadav Shri Dharmendra

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether public, private investment and Foreign Direct Investment (FDI) is permitted in the agriculture and allied sectors;
- (b) if so, the details thereof along with the terms and reference of FDI in the agriculture sector; and
- (c) the details of FDI in the agriculture sector during the last three years and the current year and the farmers benefited/ likely to be benefited therefrom?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE

श्री मोहनभाई कुन्दरिया (SHRI MOHANBHAI KUNDARIA)

(a) & (b): Yes, Madam. Public and private investments as well as Foreign Direct Investment (FDI) are allowed in the agriculture and allied sectors.

FDI up to 100% is permitted under automatic route in specified activities of the agriculture and allied sectors. The details as per para 6.2.1 of "Consolidated FDI Policy Circular of 2015" are at Annexure I.

(c): The details of FDI in the agriculture sector during the last three years are at Annexure-II. A number of farmers are benefited directly and indirectly from FDI. However, details are not available.